

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

(ORDERS BY THE GOVERNOR)

NOTIFICATION

Dated Shillong, the 21st December, 2020.

No. LJ (A) 32/92/Pt.V/17 –In exercise of powers conferred under sub - section (3) of Section 24 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following persons as Additional Government Pleaders/Additional Public Prosecutors, for the respective Districts as indicated against each name with Headquarters with immediate effect and until further orders:-

District	Name	Headquarters
1. Resubelpara, North Garo Hills	Smti Tengsime D. Sangma	Williamnagar
2. Khliehriat, East Jaintia Hills	(i)Smti Ridein Satein (ii)Shri Fivestarrison Suiam (iii)Smti Melody War	Shillong Jowai Khliehriat

-sd/-

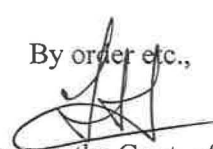
Commissioner & Secretary to the Govt of Meghalaya,
Law Department.

Memo No. LJ (A) 32/92/Pt.V/17-A,
Copy forwarded to :-

Dated Shillong, the 21st December, 2020.

1. The Advocate General of Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioner, Khliehriat/Resubelpara
4. The District & Sessions Judge, Khliehriat/Resubelpara.
5. The Superintendent of Police, Khliehriat/Resubelpara
6. The Accountant General (A&E), Meghalaya, Shillong-793001. The above Additional Public Prosecutors/Additional Government Pleaders shall be paid a retaining fee and fees for appearances etc. as laid down in O.M. No. LR(B)1/89/Pt/33 dated 28.03.2000 and as amended.
7. The Advocates concerned. Charged report of assuming charge as Public Prosecutor/Government Pleader may be sent to this Department and his/her contact No. should also be furnished.
8. The Secretary of the Shillong High Court Bar Association.
9. The Secretary, Shillong Bar Association, Shillong.
10. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. DIPR, Shillong.
12. The Treasury Officer, Khliehriat/Resubelpara.
13. Law (B) Department.
14. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
15. Guard file.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law Department.